

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 19th December, 2022

NOTICE

As directed, it is to inform that the Court No. 03 (Bench comprising of Hon'ble Mr. Justice R.K. Gautam, Hon'ble Member-II), of this Tribunal would not sit on 20th, 21st, 22nd & 23rd December, 2022. The matters listed before the Court No. 03 during the above said period are adjourned enbloc and shall be listed as per following schedule:-

Schedule Date of listing	Future date of listing
20.12.2022	02.03.2023
21.12.2022	03.03.2023
22.12.2022	06.03.2023
23.12.2022	07.03.2023



Desk Officer

To,

1. Registrar cum Principal Secretary
2. Registrar
3. PPS to Hon'ble Chairperson
4. PS to Hon'ble Member- I & II
5. Deputy Registrar
6. Mr. D.B. Chetri, PPS
7. Judicial Section
8. Notice Board